

## **NOTICE FOR TENDER**

Commercial Court, Alipore, South 24 Parganas  
12, Biplabi Kanailal Bhattacharjee Sarani, Minority Building, 2<sup>nd</sup> Floor  
Kolkata- 700027

Quotations are hereby invited in sealed envelope from reputed OEMs / Dealers / Suppliers/  
Registered Cooperative Societies, for supply of 03 (three) big size steel almirahs for office use at  
Commercial Court, Alipore. Quotation is to be submitted to the Office of the undersigned by  
**2:30 p.m. on or before 10.05.2021.**

Lowest rate will be accepted.

Last date of submission of tender is on **10.05.2021** at **2:30 p.m.**


### **Terms and Conditions:**

1. Preference shall be given to an agency approved by the Central/State Govt.
2. Payment shall be made on full satisfaction of this authority after delivery and installation of the material necessary, subject to the rates as permissible by the Govt. of West Bengal.
  - a. Quotations must be submitted along with copy of PAN and GST registration.
3. The equipment supplied/replaced/repared shall be in compliance to the specification and shall be of competence or of best quality.
  - a. The supplier/bidder will be responsible for any damage during transit.
  - b. The contract shall be deemed terminated if the quality of the supplied equipment is not at par with the full satisfaction of this authority.
  - c. Warranty period, if applicable shall be mentioned in the quotations.
4. The bidder must have experience of at least 3 years in execution of similar jobs in the Govt. Sector/any PSU and must have sufficient economic capability to execute the work and also must have successful proven track record to implement the work as prescribed.
5. The quotation containing the lowest rate including GST shall be accepted.
6. Different taxes such as GST, IT, etc. will be deducted at source as per rule of the Government.
7. Payments will be made depending on the availability of allotment of fund and also to the satisfaction of the concerned Treasury office.
8. The undersigned reserves the absolute right to accept or reject any or every quotation including the lowest one and without assigning any reason what so ever.
9. Quotation is to be submitted to the Office of the undersigned by **2:30 p.m. on or before 10.05.2021** physically or through the following Email ID:  
[commercialcourtalipore@gmail.com](mailto:commercialcourtalipore@gmail.com)  
[commercial.alipore@indiancourts.nic.in](mailto:commercial.alipore@indiancourts.nic.in)



**Scope of Work:**

1. Supply of the aforementioned Big size steel almirahs in the Commercial Court, Alipore.
2. Recycled/refilled items will not be accepted.

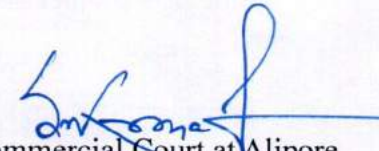
  
Judge, Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore,  
Paschim Medinipore & Jhargram.

No. 204(5)/2021

Dated 04.05.2021

Copy to: -

1. The Ld. Registrar, Commercial Courts Division, High Court at Calcutta.
2. The Ld. District Judge, South 24 Parganas, Alipore.
3. District Magistrate South 24 Parganas, Alipore,
4. Treasury Officer – I, Alipore,
5. Commercial Court, South 24 Parganas, Alipore.

  
Judge, Commercial Court at Alipore  
For South 24 Parganas, Purba Medinipore,  
Paschim Medinipore & Jhargram.

JUDGE  
COMMERCIAL COURT AT ALIPORE